

Pay Scale of P. & T. Departmental Stamp Vendors

5397. **Shri Ganesh Ghosh:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the pay scale of the departmental stamp vendors of the P & T is only 75-1-85-2-95 p m.

(b) whether it is also a fact that this pay scale some years back was much higher, namely, 110-4-150,

(c) whether after the reduction of this pay scale, it has neither been reviewed nor increased during the last 36 years,

(d) whether Government propose to revise this pay scale of the departmental stamp vendors due to the tremendous increase in the cost of living, and

(e) if not the persons thereof?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I K Gujral): (a) Yes, Sir

(b) No The Pre 31 pay-scales of Departmental Stamp Vendors working in places other than Bombay and Calcutta cities varied from Rs 18-1-38 to Rs 23-1-43 according to localities. The scales of pay applicable to Stamp Vendors of Bombay and Calcutta cities were Rs 60-4-100 and Rs 50-5-100 respectively

(c) The pay Scale of Stamp Vendors was reviewed and increased by the First and Second Pay Commission

(d) No For increase in the cost of living the rates of Dearness Allowance are being revised from time to time

(e) Does not arise

ट्रक काल बिल

5398. **डा० राम मनोहर लोहिया :**
श्री रवि राव :

श्री गुणानन्द ठाकुर :

श्री प्र० के० देव :

श्री सु० कु० ताम्रिधा :

श्री देवकीलाल वाढीविया :

श्री अजयलाल झा :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ट्रक काल बिलों के विवरणों में हाल में कुछ परिवर्तन किया गया है;

(ख) यदि हा, तो क्या परिवर्तन किये गये हैं,

(ग) क्या सरकार को पता है कि इस परिवर्तन के कारण ट्रक काल करने वाले लोगों को बिलों की राशि देने में असुविधा हो रही है, क्योंकि जिस स्थान को टेलीफोन किया गया था बिल में उसका नाम नहीं लिखा गया,

(घ) इ असुविधा को दूर करने के लिये सरकार का क्या कार्यवाही करने का विचार है, और

(ङ) क्या सरकार ट्रक काल करने वाले व्यक्ति को तीन मिनट पूरे हो जाने की सूचना देने की पुरानी प्रथा को फिर से प्रारम्भ करने का भी विचार करेगी ?

संसद्-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) से (ख) 1 अप्रैल, 1967 से ग्यारह टेलीफोन राजस्व लेखा यूनिटों द्वारा भेजे जाने वाले ट्रक काल बिलों में केवल (1) काल की तारीख तथा (2) हरेक काल की रकम का ब्यौरा ही दिया जा रहा है। इस मामले पर फिर से विचार किया गया है और बिस्तृत ब्यौरा देने की प्रथा जो कि 1 अप्रैल, 1967 से पहले चालू थी, फिर से शुरू करने के आदेश जारी किये जा रहे हैं।

(क) यह सब भी दी जा रही है या तो चापरेटर द्वारा यह कहकर कि "तीन निनट खत्म हो गए" या पि-पि की स्वतः काबाज द्वारा।

L.A.S. Cadre for Goa

**5399. Shri Bequdra:
Shri K. P. Singh Deo:
Shri Girraj Saran Singh:
Shri Kameshwar Singh:**

Will the Minister of Home Affairs be pleased to state.

(a) whether Government have taken a decision to start an I A.S. cadre for the Union Territory of Goa;

(b) if so, the date when the decision was taken, and

(c) the reasons for the non-implementation of this decision?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir Government have decided to constitute a combined Cadre for I A S. for all the Union Territories including Goa, Daman and Diu by extending the existing Joint IAS Cadre for Delhi and Himachal Pradesh

(b) 6th November, 1964

(c) Various steps have had to be taken for the implementation of the decision. The agreement of the Union Territories to participation in the proposed extended Cadre had to be obtained. The details of the scheme had to be finalised in consultation with the Union Public Service Commission. Various amendments to rules under the All India Services Act relating to Cadre, Recruitment, Pay, Seniority and Promotion had to be drafted. The question of absorption of I F A.S. officers in the proposed I A.S. Cadre had to be examined in consultation with the Union Public Service Commission with all its implications. Work on implementation of the scheme has nearly been finalised.

गुरुकुलों के लिये छात्रवृत्तियाँ

5400. श्री रामचन्द्र बीरप्पा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने गुरुकुलों में छात्रवृत्तियाँ देने की कोई योजना बनाई है;

(ख) क्या दक्षिण भारत के गुरुकुलों में ही इस प्रकार की योजना है, और

(ग) यदि हा, तो उसका व्यौरा क्या है ?

शिक्षा मंत्रालय में राज्य-मंत्री (श्री भागवत झा आजाद) : (क) जी हाँ।

(ख) जी नहीं। यह योजना देश भर के गुरुकुलों पर समान रूप में लागू है।

(ग) प्रश्न नहीं उठता।

संस्कृत के निर्धन विद्वानों को सहायता

5401. श्री रामचन्द्र बीरप्पा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने संस्कृत के निर्धन विद्वानों को वित्तीय सहायता देने के बारे में योजना बनाई है, और

(ख) यदि हा, तो 1965-66 तथा 1966-67 में इस योजना से कितने व्यक्तियों को लाभ हुआ है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) जी हाँ।

(ख) 1965-66—167

1966-67—261

Class IV Employees on duty in Bungalows

5402. Shri K. E. Ganesh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of Peons/Orderlies employed under